

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

CORRIGENDUM OF NOTIFICATION NO. 44

Dated Guwahati, the 27th June, 2020

Whereas the Government of Assam vide Office Notification No.ASDMA.24/2020/Part-1/dated 26.6.2020 has imposed total lockdown w.e.f. 29.6.2020 to 12.7.2020 in all the areas under the Kamrup (Metropolitan) district in order to prevent large scale spread of Covid-19, which has posed as a major threat to public health, hygiene and safety of the general population;

Now, therefore, in continuation of the Office Order No.26 dated 15.5.2020, and Notification No.28 dated 22.5.2020, as also Office Order No.39 dated 24.6.2020, Hon'ble the Chief Justice has been pleased to direct that only cases of very urgent nature involving personal liberty shall be listed for hearing before the Vacation Courts (**till 12.07.2020**) to maintain safety of the lawyers and litigants. No other case would be listed or entertained.

Further, it is directed that all the subordinate Courts under the district judiciary of Kamrup (Metropolitan) shall take up remand, bail and injunction matters of extreme urgent nature **till 12.07.2020**.

By Order,

**Sd/- Romen Baruah
REGISTRAR (ADMN.)**

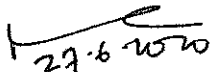
Memo No. HC.III-06/2020/1516-1543/G, Dated: 27th June, 2020.

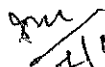
Copy to:

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun. They are requested to forward this Notification amongst the respective District/ Subordinate Courts within their jurisdiction.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
4. The District & Sessions Judge, _____ Assam.

Contd..

5. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
6. The Principal Judge, Family Court, _____ Assam.
7. The Member, MACT, _____, Assam.
8. The Presiding Officer, Special Court _____, Assam.
9. The Presiding Officer, Labour Court _____, Assam.
10. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
11. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
12. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati.
13. The President/Secretary, All Assam Lawyers' Association, Guwahati.
14. The President/Secretary, Lawyers' Association, Guwahati.
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
17. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
18. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
19. The Court Manager, Gauhati High Court, Guwahati.
20. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
21. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
22. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
23. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
24. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
25. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
26. The Chief Security Officer, Gauhati High Court, Guwahati.
27. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
28. The Gauhati High Court Notice Board, (Old Block & New Block).


27.6.2020
REGISTRAR (ADMN.)


27/06/2020